

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE - 560 033.

Dated: **3 MAY 1995**

APPLICATION NO. 2051 of 1994.

APPLICANTS: **Smt. Sumana Hari,**

V/S.

RESPONDENTS: **The Assistant Director, Staff Selection Commission,
Bangalore and others.**

To

1. **Dr. M. S. Nagaraja, Advocate, No. 11, Second Floor,
First Cross, Sujatha Complex, Gandhinagar,
Bangalore-560 009.**
2. **Sri. M. S. Padmarajaiah, Senior Central Govt.
Standing Counsel, High Court Building,
Bangalore-560 001.**

Subject:- Forwarding copies of the Orders passed by the
Central Administrative Tribunal, Bangalore-38.

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Please find enclosed herewith a copy of the Order/
Stay Order/Interim Order, passed by this Tribunal in the above
mentioned application(s) on 18-04-1995.

*Issued on
3/5/95*

Jay
for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

*gm**

In the Central Administrative Tribunal
 Bangalore Bench
 Bangalore

Application No.....2051.....of 1994

Smt. Sumana Han^o ORDER SHEET (Contd.) M/s. The Assistant Director, S.S.C., Bangalore

Date	Office Notes	Orders of Tribunal
		<p><u>PKSVC/TVRMA</u></p> <p>18.4.1995</p> <p><u>O R D E R</u></p> <p>1. We have heard Dr. M.S.Nagaraja learned counsel for the applicant and learned Standing Counsel for the respondents. Dr.Nagaraja says that he will like to withdraw this application so that the applicant may file a fresh application and seeks liberty to do so. We agree. We grant permission to the applicant to withdraw this application. The application is dismissed as withdrawn.</p>



Sd/-
 MEMBER [A]

Sd/-
 VICE-CHAIRMAN

TRUE COPY

[Signature]
 03/5/95
 Section Officer
 Central Administrative Tribunal
 Bangalore Bench
 Bangalore